

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 108 of 2013**

**Dated : 1<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent (s): Ms. Suparna Srivastava  
Mr. S.R. Pandey (Rep.) for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter for further hearing on **03.09.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/kt*